

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

29.

C.P. (IB)/1227(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES:

State Bank of India (Through
Resolution Professional Mr. Surya
Pratap Gupta)

Vs.

Mr. Abhijit Avarsekar

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Priyanka Jadav a/w Mr. Ayush Rajani i/b AKR Legal, Ld. Counsel for the Financial Creditor present. None present for the Personal Guarantor.
2. Heard. **Reserved for Orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)